To:

The Chairman TRAI Shri Ram Sewak Sharma, through Ms. Vinod Kotwal, Advisor TRAI

Sir

INDIA AGAINST CORRUPTION is constrained to comment on the TRAI's subject consultation paper as follows:-

- 1) That it appears this consultation paper has been provoked by a scheme of RELIANCE COMMUNICATIONS (RCOM) to offer FACEBOOK's free access to walled garden of FACEBOOK's website internet.org and to access certain internet sites from their walled garden.
- 2) That apparently FACEBOOK is a publicly traded US Corporation in which also apparently many big-wigs of Bharatiya Janata Party are heavy investors via various benamis, and that the present NDA government has signed secret Non-disclosure agreements with the large US IT players like FACEBOOK, GOOGLE, MICROSOFT etc with a view to corral the impressionable youth of INDIA on these free walled gardens, to spy on them, to blackmail them for their transgressions and to thereby convert these youth to ideology of United States of America and their puppet party known as Bharatiya Janata Party. Such so called "free internet" walled gardens are therefore nothing but a political gambit by the Government of United States of America to brainwash the impressionable youth of India to their decadent capitalist ideologies by providing such lollipop internet platforms for promoting the USA's puppet party known as Bharatiya Janata Party, which is the new East India Company.
- 3) That TRAI is still to properly dispose of INDIA AGAINST CORRUPTION prior comments on net neutrality given in response to TRAI's prior consultation papers on the subject. Accordingly we are compelled to remind you that only officers of dubious integrity are appointed as Chairman TRAI and we thus have no confidence that you will dispose of our comments in an honest and reasoned manner and free of corruption. In this connection we remind you as follows:-
- a) That when you were the Secretary in the DEITY, the IAC repeatedly

sent you many images of gross obscenities being published over the internet by an organisation known as "WIKIPEDIA India Chapter" from their website WIKIMEDIA.IN whose registered address was located at "No. 194, 2nd 'C' Cross, Domlur, 2nd Stage,:Bangalore, Karnataka, 560071 and similarly by using free internet access (zeropaid) from TSPs like AIRCEL etc. to access such pornographic and grossly obscene content from Wikipedia. That as Secretary DEITY you corruptly did not take the prescribed action under the IT Act to ban this website WIKIMEDIA.IN or stop the zeropaid schemes, and we therefore doubt that your intentions are honest at the present time.

- b) That in response to the TRAI's earlier net-neutrality paper the same pornographer organisation WIKIMEDIA/WIKIPEDIA then organised massive internet lobbying under an internet domain "SAVETHEINTERNET.IN" at the same address from Bangalore/Karnataka which allegedly sent over 1 million emails in response to TRAI's consultation paper. These sapming emails used, and apparently repeatedly impersonated, lakhs of email IDs. IAC immediately protested these to TRAI and demanded that TRAI lodge appropriate FIRs under IPC and IT Act, but TRAI took no action, thereby indicating that TRAI tacitly supported these WIKIMEDIA pornographers who are masquerading as champions of free speech and free internet to promote their obscenities and lies in India.
- c) That when IAC further sent the impugned obscene images to TRAI as part of our counter -comments, the TRAI replied back to us that those images from WIKIPEDIA / WIKIMEDIA were too obscene to be published as part of our counter-comments and requested we delete them from our submissions, and which we declined to do.
- 4) That in these circumstances, where there is similarly massive organised email spamming of TRAI's consultation papers, we must request you to take the following actions before asking the citizens of India to participate in TRAI's rascally mock consultation processes.

A) TO IMMEDIATELY PROHIBIT ANY FREE INTERNET ACCESS OVER MOBILE DEVICES AND INCLUDING BY PROVIDING FREE WIFI SERVICES.

B) To immediately obtain and place in public domain all agreements /

understandings / letters exchanged or entered between Government of India, State Governments and the foreign ISPs / TSPs/ Internet giants like WIKIMEDIA, FACEBOOK, GOOGLE, YOUTUBE, MICROSOFT, ALIBABA, AMAZON,

EBAY, QUIKR, OLX, UBER, OLA, FLIPKART, SNAPDEAL, BIGBASKET etc, or their dummies, proxies and fronts etc..

C) To verify and confirm that all email comments sent to the designated email IDs for this consultation paper carry the complete name, telephone and physical address of the sender/s which are uploaded as part of their comments. Else these may be disregarded.

We shall then fully reply to your consultation paper after being properly informed. Until such time kindly treat this email as our comments.

Sincerely

Sarbajit Roy National Convenor INDIA AGAINST CORRUPTION, jan andolan B-59 Defence Colony New Delhi 110024 TeL 91-8010205897